# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated: -29 APR 1994

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APPLICATION	NUMBER:	728 of 1993.

### APPLICANTS:

### RESENDENTS:

Sri.K.Rajagopala Achary v/s. #sstt.Supdt.of Post Offices, Udupi, and Other.

- 1. Sri.S. Prakash Shetty, Advocate, No. 159, First Floor, First Main Road, Seshadripuram, Bangalore-560020.
- The Assistant Post Master General (Staff), Karnataka Circle, Bangalore-560001.
- Sri.G.Shenthappa, Addl.C.G.S.C., High Court Bldg, Bengalore-1.

Subject:- Forwarding of copies of the Orders passed by the Gentral administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 18th April, 1994.

Issued on 29/4/94

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JUDICIAL BRANCHES.

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## CENTRAL ADMINISTRATIVE TRIBUNAL, BANGALORE BENCH.

### ORIGINAL APPLICATION NO. 728/ 1993

MONDAY, THE 18TH DAY OF APRIL, 1994

Shri A.N. Vujjanaradhya ... Member (J)

Shri T.V. Ramanan ... Member (A)

Shri K. Rajagopala Achary, Major, S/o Shri S. Achary, Hardalli, Mandalli, Bidkalkatte, Kundapur Taluk, D.K.

.. Applicant

( By Advocate Shri S. Prakash Shetty )

Vs.

- Assistant Superintendent of Post of Offices, In-charge Udupi South, Sub-Division, Udupi - 576 101, D.K.
- Supdt. of Post Offices, Udupi Division, Udupi, D.K.

. Respondents

( By Advocate Shri G. Shanthappa, Standing Counsel for Central Govt.)

#### ORDER

Shri A.N. Vujjanaradhya, Member (J)

Heard Shri S. Prakash Shetty for the applicant and Shri G. Shanthappa for the respondents. It is noticed that the applicant has not exhausted remedy of the revision under Rule 16 of the EDA Rules. Having regard to the facts and circumstances of the case, we direct the anniew/applicant to file revision petition within 15 days from today and if such revision petition is filed, the revisional authority is directed to dispose off the



same on its merits within a period of two months from which period.

the date of receipt of such revision, Accordingly, the application is finally disposed of with no order as to costs. All the contentions are left open.

Sd-

( T.V. Ramanan ) Member (A) ( A.N. Vujjanaradhya ) Member (J)

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